

York against the United Carbide Corporation. The second pre-trial conference is scheduled to be held on 7th August, 1985.

Installing of Automatic Soft Drinks Bottling Plants by M/s. Pearl Drinks Private Ltd

1196. SHRI KALPNATH RAI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that M/s. Pearl Drinks (Pvt) Limited are installing an Automatic Soft Drinks Bottling Plant in Delhi as advertised by them in the 'Hindustan Times' dated the 26th June, 1985;

(b) if so, whether Government have approved the installation of this new soft drinks plant and if so, what is its production capacity;

(c) whether automatic bottling plants have been allowed to be imported and if so, from which source; and

(d) whether it is a fact that no new plant can be allowed to be set up in metropolitan cities as per notification issued from time to time, and if so, how this party has been allowed to instal a new plant?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Government are aware that M/s. Pearl Drinks, (P) Limited are setting up a soft Drinks Bottling Plant in Delhi.

(b) They are registered with the Director of Industries, Delhi and they have been issued a provisional licence under the Fruits Products Order. Information about production capacity is not available.

(c) No import licence has been issued to them for import of any automatic bottling plant.

(d) Being a small scale unit the locational policy is not attracted.

Mini paper plants in Seventh Plan

1197. SHRI JAGADISH JANI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the policy of Government in regards the establishment of mini paper plants in the country during the Seventh Five Year Plan period;

(b) the number of mini paper plants proposed to be set up in the country during the above plan period;

(c) the name of the States where such plants are proposed to be set up during the financial year 1985-86;

(d) whether Government have explored the possibility of setting up mini paper plants in Orissa; and

(e) if so, what are the places identified for the establishment of mini paper plants in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) The policy with regard to establishment of additional capacity for manufacture of paper and paperboard in the country during the Seventh Five Year Plan Period has not been finalised yet. However, the manufacture of writing and printing and wrapping paper from agricultural residues, wastes and bagasse has been de-licensed and entrepreneurs are free to set up capacity for these items subject to the conditions laid down in this regard.

(b) and (c) Approvals have been granted by way of Industrial Licences, Letters of Intent and registration with DGTD in favour of 610 units, most of which fall in the category of small paper mills, for manufacture of paper and paperboard for a capacity of 29.91 lakh tonnes, in almost all the States, including the State of Orissa. These schemes are under various stages of implementation. Out of this, 11 schemes for a capacity of 53,900 tonnes (each having capacity of 10,000 tonnes and below) are likely to

materialise during 1985-86 in the State of Andhra Pradesh, Karnataka, Maharashtra and Uttar Pradesh.

(d) and (e) Besides, the paper mills which have already gone into production, additional capacity for manufacture of paper and paperboard is likely to be set up in the State of Orissa at (ii) Talchur (iii) Aswrali (iv) Jagatpur (v) Manamunda (vi) Sambalpur (vii) Kutang (viii) Koreput (ix) Balasinga and (x) Balasore.

Production of Machine Tools

1198. SHRI JAGADISH JANI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether there has been stagnation in the production of machine tools in the country during the Sixth Five Year Plan period;

(b) if so, what were the reason therefor;

(c) whether it is a fact that the demand of Indian machine tools has been increasing both within the country and abroad; and

(d) if so, the steps taken to increase the production of machine tools?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) Does not arise.

(c) and (d) The demand for high technology machine especially of the CNC type, has been increasing both within the country and abroad. In order to increase

production to meet this demand Government have taken various measure such as grant of approvals for foreign collaboration, delicensing of the industry, exemption from MRTP procedures, grant of fiscal reliefs etc.

डीज़ल, पेट्रोल तथा मिट्टी के तेल की बिक्री करने के लिए एजेंटों की नियुक्ति

1199. श्री हुक्मदेव नारायण यादव :

श्री. बी० सत्यनारायण रेड्डी :

क्या पेट्रोलियम मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान डीज़ल, पेट्रोल, मिट्टी के तेल, गैस तथा अन्य पेट्रोलियम पदार्थों की बिक्री करने के लिए कितने एजेंटों की नियुक्ति की गयी है तथा उनमें से हरिजनों, आदिवासियों, भूतपूर्व सैनिकों, विकलांगों, महिलाओं और पिछड़े वर्गों, धार्मिक अल्पसंख्यकों के व्यक्तियों की संख्या कितनी है ;

(ख) क्या यह सच है कि हरिजनों तथा आदिवासियों के नाम पर फर्जी एजेंसियां दी गयी हैं; और

(ग) क्या सरकार इस मामले की जांच केन्द्रीय जांच ब्यूरो द्वारा कराने का विचार रखती है; यदि नहीं, तो इसके क्या कारण हैं ?

पेट्रोलियम मंत्रालय के राज्य मंत्री (श्री नवल किशोर शर्मा) : (क) पिछले 3 वर्षों में निम्नलिखित एल०पी०जी० के वितरणशिप/डीलरशिप, (पेट्रोल/डीज़ल) के